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FORM G INVITATION FOR EXPRESSION OF INTEREST FOR A N ENTERPRISES INFRASTRUCTURE SERVICES PRIVATE LIMITED OPERATING IN THE CONSTRUCTION AND CONTRACTING CIVIL SECTOR, SPECIFICALLY FOCUSING ON THE CONSTRUCTION AND MAINTENANCE OF ROADS & BRIDGES. (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
SL	RELEVANT PARTICULARS	REMARKS
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	A N ENTERPRISES INFRASTRUCTURE SERVICES PRIVATE LIMITED PAN: AAKCA6533B CIN: U74900MH2012PTC230674
2.	Address of the registered office	708, Gateway Plaza, A S Marg, Powai, Near to IIT Mumbai 400076, Maharashtra, India
3.	URL of website	None
4.	Details of place where majority of fixed assets are located	708, Gateway Plaza, A S Marg, Powai, Near to IIT Mumbai 400076, Maharashtra, India
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Rs.270.01 lakhs. At present, the company does not have any contracts.
7.	Number of employees/ workmen	3
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For further details write an email to: anenterprisesinfra@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For detailed EOI and eligibility criteria, please write an email to: anenterprisesinfra@gmail.com
10.	Last date for receipt of expression of interest	24th December 2025 (Extended from earlier dates 3.10.2025 & 26.10.2025)
11.	Date of issue of provisional list of prospective resolution applicants	27th December 2025 (Extended from earlier dated 13.10.2025 & 29.10.2025)
12.	Last date for submission of objections to provisional list	29th December 2025 (Extended from earlier dates 18.10.2025 & 03.11.2025)
13.	Date of issue of final list of prospective resolution applicants	31st December 2025 (Extended from earlier dates 28.10.2025 & 08.11.2025)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	02nd January 2026
15.	Last date for submission of resolution plans	31st January 2026
16.	Process email id to submit Expression of Interest	anenterprisesinfra@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Not Applicable

Date: December 05, 2025
Place: Mumbai

Pradeep Kumar Chakravarty
Resolution Professional
IBBI Registration No.: IBBI/PA-003/IP-N00123/2017-2018/11338
AFA Certificate No. AA3/11338/02/311225/301268
Registered Address: B- 301, Jasmine, Agarwal & Doshi Complex, Building No. 8, Kauli Heritage, Bhabola, Vasai (West), Palghar, Maharashtra, 401202,
For A N Enterprises Infrastructure Private Limited (Under CIRP)
Mobile No.9619452835

